

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "C", MUMBAI**

**BEFORE SHRI B.R. BASKARAN, ACCOUNTANT MEMBER AND
SHRI ANIKESH BANERJEE, JUDICIAL MEMBER**

ITA NO. 2581/MUM/2024 : A.Y : 2020-21

Om Galaxy Apartment CHS Ltd.,
Plot 231, Off T.H. Kataria Marg,
S. Keer Marg, Matunga (W),
Mumbai 400 016.

PAN : AAAJO0045K (Appellant)

Vs. Income Tax Officer,
Ward 22(2)(1), Mumbai.
(Respondent)

Appellant by : Ms. Rucha Vaidya

Respondent by : Shri H.M. Bhatt

Date of Hearing : 30/07/2024

Date of Pronouncement : 30/07/2024

ORDER

PER B.R. BASKARAN, ACCOUNTANT MEMBER :

The assessee has filed this appeal challenging the order of learned CIT(Appeals) passed for assessment year 2020-21. However, the assessee has moved an application dated 11.07.2024 for withdrawing the appeal for reasons stated therein. The learned DR did not object to the same. Accordingly, we allow the assessee to withdraw the appeal.

2. In the result, appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open court on 30th July, 2024.

Sd/-
(ANIKESH BANERJEE)
JUDICIAL MEMBER

Sd/-
(B.R. BASKARAN)
ACCOUNTANT MEMBER

Mumbai, Date : 30th July, 2024

Copy to :

- 1) The Applicant
- 2) The Respondent
- 3) The CIT concerned
- 4) The D.R, "C" Bench, Mumbai
- 5) Guard file

By Order

Dy./Asstt. Registrar
I.T.A.T, Mumbai